

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-6/99/7174/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Abdul Hakim,
District & Sessions Judge,
Karbi Anglong, Diphu.

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Dated Guwahati the 25 August, 2022.

Sub: **Casual leave.**

Ref:- Your letter No. DJKA/2022/8332 dtd. 23.08.2022.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 02.09.2022 & 03.09.2022 along with station leave permission, with the official vehicle, at own cost, from the evening of 01.09.2022, till the morning of 05.09.2022**, as prayed for. The next senior most Judicial officer at the station shall remain in charge of your Court and office in your absence.

Yours faithfully,



JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-6/99/7175/dated , 25-08-2022

Copy to :

1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)